versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T.-1762/92] MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Ibeg to present the Fourteenth Report of the Business Advisory Committee.

13.00 hrs.

## PUBLIC ACCOUNTS COMMITTEE

# Sixteenth, Seventeenth and Eighteenth Reports

[English]

SHRI ATAL BIHARI VAJAPYEE (Lucknow): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:-

- Sixteenth Report on action taken on 140th Report (Eighth Lok Sabha) on Wheel and Axle Plant, Yelahanka.
- (2) Seventeenth Report on action taken on 141st Report (Eighth Lok Sabha) on Interest Tax Assessment.
- (3) Eighteenth Report on action taken on 161st Report (Eighth Lok Sabha) on Sales Tax.

13.0 1/2 hrs.

### **BUSINESS ADVISORY COMMITTEE**

## **Fourteenth Report**

[English]

THE MINISTER OF STATE IN THE

13.01 hrs.

### **MATTERS UNDER RULE 377**

(i) Need to set up a Sugar factory at Orthanad in Tanjore district of Tamii Nadu

[English]

SHRI K.THULASIAH VANDAYAR (Thanjavur): Sir, Orthanad in Tanjore district to Tamil Nadu is one of the leading producers of sugarcane in the State. A sugar mill in this place will help in providing employment to the people of this area and also help the farmers in getting good return for their cane crops. The cost of production will also be contained if the sugar factory is set up in the vicinity of Orthanad. Thank you.

(ii) Need for immediate central intervention to ensure supply of adequate water to Palakkad (Kerala) Under Paramilkulam -Aliyar Project

{Translation}

\*SHRI V.S. VIJAYARAGHAVAN (Palghat): \*The Parambikulam-Aliyar major

<sup>\*</sup>Translation of the matter originally raised in Malayalam